

Central Administrative Tribunal,
Cuttack Bench.

(4)

Original Application No. 218 of 1988.

Date of decision : July 19, 1988.

Manorama Brahma, wife of late B.N. Brahma,
Ex- clerk, D.P.C's Office, South Eastern Railway,
Khurda Road, At present at and P.O. Khurda Road,
Dist- Puri.

... Applicant.

Versus

1. Union of India,
represented by the General Manager,
South Eastern Railway, Garden Reach,
Calcutta.
2. Divisional Railway Manager,
South Eastern Railway, Khurda Road,
District- Puri.
3. Divisional Personnel Officer,
South Eastern Railway, Khurda Road,
District- Puri.

... Respondents.

M/s Deepak Misra, R.N. Naik,
and A. Deo, Advocates ... For Applicant.

Mr. Ashok Mohanty, Standing
Counsel (Railways) ... For Respondents.

C O R A M :

THE HON'BLE MR. B.R. PATEL, VICE CHAIRMAN

A N D

THE HON'BLE MR. K.P. ACHARYA, MEMBER (JUDICIAL)

1. Whether reporters of local papers may be allowed to see the judgment ? Yes .
2. To be referred to the Reporters or not ?
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes .

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JUDGMENT

K.P.ACHARYA, MEMBER (J), In this application under section 19 of the Administrative Tribunals Act, 1985, the petitioner prays for issuance of necessary direction to the respondents- Opposite Parties to appoint her son on compassionate ground. heard

2. We have/ Mr. Deepak Misra, learned counsel for the petitioner and Mr. Ashok Mohanty, learned Standing Counsel for the Railway Administration at some length. It was told to us that the husband of the petitioner namely B.N. Brahma died in harness while in service in the year 1969. The petitioner has been running from door to door invoking the compassionate heart of the appropriate authority to give an appointment to her son. No fruitful purpose has yet been achieved. We would direct that the Divisional Manager, South Eastern Railway, Khurda Road would consider this matter and pass appropriate orders according to rules.

3. Thus, the application is disposed of accordingly leaving the parties to bear their own costs.

K. P. Acharya
....., 19.7.88
Member (Judicial)

B.R. PATEL, VICE CHAIRMAN, *I agree.*

Ramnath
....., 19.7.88
Vice Chairman.

Central Administrative Tribunal,
Cuttack Bench.
July 19, 1988/Roy, Sr. P.A.